

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 427

IA/1730/ND/2023 IN IB/3084/ND/2019

IN THE MATTER OF:

Neha Jain	...	Applicant
Versus		
Pebble Glossy Metals Pvt Ltd	...	Respondent

Under Section 9 (IBC).

Order delivered on 09.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	
For the Respondent	:	
For the Liquidator	:	Adv. Pankaj Agarwal, Adv. Shashwat Srivastava
For Commissioner Trade & Taxes	:	Adv. M L Garg

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **10.06.2024**.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)